# 10. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.211/2(41)/HDB/2017
NAME OF THE COMPANY	Sonetel Software Services Private Limited
NAME OF THE PETITIONER(S)	Sonetel Software Services Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

#### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kribik Shara	PCS	Kritike 151128 grail-cm \$179405874	tyla
	9,		

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

### **ORDER**

Heard Mr. Kritika Sharma, Learned PCS for the Petitioner. RoC report still awaited. Post the case on 23.03.2018.

Member (Tech)

Member (Judl)

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